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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 13<sup>th</sup> October, 2020  
No.HC.XV.13/2019/178/RV. After consideration of the reply, submitted by Shri Jayanta Kumar Saikia, Judicial Magistrate, 1<sup>st</sup> Class (under suspension), Lakhimpur, North Lakhimpur, to the enquiry report and to the tentative reasons for disagreeing with the findings of the Enquiry Officer in the disciplinary proceeding drawn against him, vide High Court letter No.HC.XV.13/2019/160/RV., dated 29.10.2019, the High Court has been pleased to accept the enquiry report and to exonerate him. The order of suspension issued, vide High Court Notification No. HC.XV.13/2019/126/RV., dated 04.09.2019 is revoked, and Shri Saikia is reinstated in service with immediate effect to his former post. The period of his suspension shall be treated as on duty for the purpose of service benefits.

By Order

Sd/- Gautam Baruah  
REGISTRAR (VIGILANCE)

Memo No. HC.XV.13/2019/178A/RV., Date: 13.10.2020

Copy to :-

- 1.The L.R.-cum-Commissioner & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information.
- 2.The Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information.
- 3.The District and Sessions Judge, Lakhimpur, North Lakhimpur, Pin.787001 for information and necessary action.
- 4.The Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, Pin.781001 for information and necessary action.
- 5.Shri Jayanta Kumar Saikia, Judicial Magistrate, 1<sup>st</sup> Class, Lakhimpur, North Lakhimpur, Pin. 787001. He is directed to take over charge forthwith.
- 6.The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
- 7.The Deputy Director, Assam Govt. Press, Bamunimaidan Guwahati-21, for publication of the above Notification in the Assam Gazette.
- 8.The Treasury Officer, Lakhimpur, North Lakhimpur, Pin.781001 for information.
- 9.The Administrative Officer (Judicial), Appointment Section/Statement Section, Gauhati High Court, Guwahati.
- 10.The Private Secretary to Hon'ble Mr./ Mrs. Justice.....  
....., Gauhati High Court, Guwahati.
- ✓ 11.The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
- 12.The C.A. to Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (VIGILANCE)